Seventeenth Loksabha

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Title: Need for making English Language as compulsory subject in schools

SHRIMATI PRATIMA MONDAL (JAYNAGAR): Sir, the medium of instruction in schools has kept the class and caste division alive in India. Even after decades since the last education policy, the new one keeps the similar tradition going. Teaching the children till class VIII in their mother tongue and then suddenly bombarding them with English at a stage where it is difficult to learn a new language, is simply depriving them of opportunities in the future.

You propose to instruct the young minds in their local language and then question their English language capabilities when they seek a government job. It is utter hypocrisy. The students from such bhasha schools are always at a disadvantage not only at international but also at the national level. If every single government exam tests the strength of English, then it must be our duty to teach the children that language because grammatical nuances cannot be learnt suddenly as it is a long process. So, English must be made compulsory; or else, remove the section from government exams. You cannot have it both the ways.

Due to our hon. Chief Minister Mamata Banerjee's sincere efforts, since 2017 English, along with Bangla and Hindi, has been made compulsory which will actually yield fruit, and it must be made a pan-India method – English compulsory, mother tongue and one other language of choice – which will ensure their true all-round development. Thank you.

माननीय अध्यक्ष: श्री डी.एन.वी. सेंथिलकुमार एस. को श्रीमती प्रतिमा मण्डल द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।